

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1132

ANSWERED ON:22.11.2016

Alcoholism

Ninama Shri Manshankar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether incidents of alcoholism are on the rise in the country particularly in tribal, hill and rural areas including Rajasthan;
- (b) if so, the details thereof and the reasons therefor, State-wise including Rajasthan;
- (c) whether the Government has prepared or proposes to prepare any action plan to check this social evil; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)

(a) & (b): There is no State-wise authentic data available in this regard including Rajasthan.

(c) & (d): To create awareness and educate people about the ill-effects of alcoholism and substance (drugs) abuse, the Ministry of Social Justice & Empowerment has been implementing a Scheme of Prevention of Alcoholism and Substance (Drug) Abuse since 1985-86. Under this scheme, financial assistance up to 90% of the approved expenditure is given to Voluntary Organizations and other eligible agencies for setting up/running Integrated Rehabilitation Centre for Addicts (IRCAs). In the case of North-Eastern States, Sikkim and Jammu & Kashmir, the quantum of assistance is 95% of the total admissible expenditure.

The main objective of the Scheme is to alleviate the consequences of drug and alcohol dependence amongst the individual, the family and society at large and to provide for the whole range of community based services for the identification, motivation, counselling, de-addiction, after care and rehabilitation for Whole Person Recovery (WPR) of addicts to make a person drug free, crime free and gainfully employed.

Grant in aid released to the NGOs under the above scheme during last three years and current year including those of Rajasthan is placed at Annexure.